



# The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 20. CUTTACK, FRIDAY, MAY 7, 1937.

*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

## CONTENTS.

PAGE.	PAGE
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices. 107-110	PART V.—Acts of the Indian Legislature assented to by the Governor-General. 23-34
PART II.—Educational Notices, Results of Examinations, etc. 109-118	PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. 89-91
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments. 209-212	PART VII.—Advertisements and Notices, etc. 229-231
PART IV.—Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps. 201-204	PART VIII.—Sale Notices of the Forest Department. (Nothing for publication.)
	PART IX.—Circulars and General Letters by the Comptroller, Orissa. 35-36
	SUPPLEMENT .. .. 185-197

## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR APRIL AND MAY 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MAY 1937—			
Monday, 10th	7-30 A.M.	Leave Government House, Puri.	By car.
	About 9-30 A.M.	Arrive Cuttack Circuit House.	
Tuesday, 11th	..	HALT.	

DAY AND DATE.	STANDARD. TIME.	STATION.	REMARKS.
MAY 1937—			
Wednesday, 12th ..	9-30 A.M.	Leave Circui House, Cuttack.	By car.

About  
11-30 A.M. Arrive Puri Government  
House.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Secretary to His Excellency  
the Governor of Orissa*

## HOME, REVENUE AND FINANCE DEPARTMENTS.

### NOTIFICATIONS.

*The 29th/30th April 1937.*

**No. 5386—1J/2/6/37-A.**—Babu Priya Lal Mukharji, Munsif of Cuttack in the judgship of Cuttack-Sambalpur, is appointed to act as Subordinate Judge in the same judgship to be ordinarily stationed at Sambalpur.

*The 4th May 1937.*

**No. 5485—1J/1/3/37-A.**—Babu Gopal Chandra De, Subordinate Judge of Sambalpur in the Judgship of Cuttack-Sambalpur, is granted leave on average pay from the 20th April to the 16th July 1937, both days inclusive, under rules 289-291 and 297 of the Bihar and Orissa Service Code.

*The 4th May 1937.*

**No. 5488—2C/4/8/37-A.**—Mr. C. K. Raman, I.C.S., Deputy Secretary to the Government of Orissa, Home and Finance Departments, is granted leave on average pay for twenty-one days under Fundamental Rules 77 and 81, with effect from the 26th April 1937.

*The 5th May 1937.*

**No. 5508—1D/4/8/37-A.**—Rai Bahadur Uma Charan Das, Deputy Magistrate and Deputy Collector and Personal Assistant to the Revenue Commissioner of Orissa, is granted leave on average pay for one month under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 15th May 1937 or any subsequent date on which he may be allowed to avail himself of it

*The 5th May 1937.*

**No. 5512—P2L-1/37-P.**—Mr. J. E. Pearman, O.B.E., I.P. Superintendent of Police, Cuttack, is appointed to officiate as the Inspector-General of Police, Orissa, with effect from the 18th May 1937 till Mr. Bion joins.

*The 5th May 1937.*

**No. 5513—P2L-1/37-P.**—Babu Satish Chandra Chatterji, Deputy Superintendent of Police, is appointed to officiate as the Superintendent of Police, Cuttack, in place of Mr. Pearman.

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 4th May 1937.*

**No. 5483—P.S.C.-3/37-A.**—The following notification, issued by the Government of Bihar in the Appointment (Reforms) Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 22nd April 1937.*

**No. 1920-A.**—In exercise of the powers conferred by section 265(1) of the Government of India Act, 1935, His Excellency the Governor has been pleased to appoint Mr. George Ernest Fawcus, C.I.E., O.B.E., to be Chairman of the Public Service Commission for the provinces of Bihar, the Central Provinces and Berar, and Orissa.

By order of the Governor,

W. B. BRETT,

*Chief Secy. to the Govt. of Bihar.*

*The 4th May 1937.*

**No. 5484-A.**—The following notification, issued by the Government of Central Provinces and Berar in the Appointments Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*Pachmarhi, 22nd April 1937.*

**No. C-67-1045-I.**—His Excellency the Governor of the Central Provinces and Berar has been pleased to appoint Rao Bahadur G. H. Gokhale, B.A., LL.B. (Retired District and Sessions Judge), as a Member of the Joint Public Service Commission for the provinces of Bihar, Central Provinces and Berar and Orissa, with effect from the date on which he takes over charge of his duties.

By order of the Governor,  
Central Provinces and Berar,

C. F. WATERFALL,

*Secretary to Government,*

*The 5th May 1937.*

**No. 5515—P2L-1/37-P.**—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 23rd April 1937.*

**No. 1505-P.**—The services of Mr. A. E. Bion, I.P., are placed at the disposal of the Government of Orissa, with effect from the date on which he takes over charge of the office of the Inspector-General of Police, Orissa.

W. B. BRETT,

*Chief Secretary to Government.*

## EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

### NOTIFICATION.

*The 5th May 1937.*

**No. 3145—F-44/37-L. S.-G.**—Mr. J. W. Nicholson, I.F.S., was appointed from the 14th January 1937 to the 8th April 1937 to be the Forest Research and Working Plans Officer sanctioned in Government Order

no. 793-L.S.-G., dated the 11th February 1937.

By order of the Governor,

E. R. WOOD,

*Secretary to Government.*

## DEPARTMENT OF HEALTH AND PRISONS SERVICES.

### NOTIFICATIONS.

*The 4th May 1937.*

**No. 9033-M.**—Dr Subal Chandra Das, on his first appointment in the Provincial Medical Service of Orissa, is posted to the Government Hospital at Chatrapur, vice Dr. V. Sundaresh, reverted to Madras with effect from the 3rd March 1937.

*The 4th May 1937.*

**No. 9034-M.**—Dr. Annada Prasad Sinha, Civil Assistant Surgeon, on termination of post-graduate course in the Patna Medical College Hospital, is posted to Bhadrak Sub-division and Hospital with effect from the 11th March 1937, vice Dr. Raj Kishore Nanda, transferred to Chatrapur.

*The 4th May 1937.*

**No. 9035-M.**—Dr. Raj Kishore Nanda, Civil Assistant Surgeon of Bhadrak Sub-division and Hospital, is transferred to Government Hospital, Chatrapur, with effect from the 17th March 1937, vice Dr. Subal Chandra Das, transferred to Cuttack General Hospital on supernumerary duty.

*The 4th May 1937.*

**No. 9036-M.**—Dr. Subal Chandra Das, temporary Civil Assistant Surgeon, is posted on supernumerary duty at the Cuttack General Hospital, with effect from the 19th March 1937.

*The 4th May 1937.*

**No. 9037-M.**—Dr. S. C. Basu, Civil Assistant Surgeon, on termination of the post-graduate course in the Patna Medical College Hospital, is posted to the Government Hospital, Russellkonda, with effect from the 14th March 1937, vice Dr. S. Krishnaswami, reverted to Madras.

*The 4th May 1937.*

**No. 9038-M.**—Dr. Jagannath Das, Civil Assistant Surgeon of Kendrapara Subdivision and Hospital, is transferred to Orissa Medical School as teacher of Medicine and Pathology and Deputy Superintendent of Orissa Medical School with effect from the 28th March 1937, vice Dr. K. M. Ray, appointed to act as Civil Surgeon, Balasore, vice Dr. Bijoyananda Sen Gupta, granted leave.



*The 4th May 1937.*

**No. 9039-M.**—Dr. Subal Chandra Das, temporary Civil Assistant Surgeon on supernumerary duty at the Cuttack General Hospital, is transferred to Kendrapara Sub-division and Hospital with effect from the 25th March 1937, vice Dr. Jagannath Das, transferred to Orissa Medical School.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Prisons Services,  
Orissa.*

---

**SUBORDINATE EDUCATIONAL  
SERVICE.**

---

**NOTIFICATION.**

*The 5th April 1937.*

**No. 12.**—Babu Sriram Chandra Ghosh, a Sub-Inspector of Schools in the district of Cuttack, is appointed to act until further orders as Deputy Inspector of Schools, Angul,

with effect from the 20th April 1937, vice Babu Jabez Chandra Misra, deceased.

H. DIPPIE,

*Director of Public Instruction.*

---

**OFFICE OF THE REVENUE  
COMMISSIONER.**

---

**NOTIFICATION.**

*The 3rd May 1937.*

**No. 3448-R.**—Babu Brajamohan Mahapatra, Sub-Deputy Magistrate and Sub-Deputy Collector, Koraput, is granted leave on average pay for twelve days from the 27th April to 8th May 1937 (both days inclusive) under rules 288, 289 and 291 of the Bihar and Orissa Service Code.

J. R. DAIN,

*Revenue Commissioner.*